

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO.265/Chd/Pb/2017

a/w

Caveat No.07/2017

In the matter of:

Mr.Kamaljit Singh Toor

...Petitioner

Versus

Teg Bahadur Hire Purchase Pvt.Ltd. & Ors.

...Respondents

Present: None

The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjourned to 16.02.2018.

Sd/-

Court Officer

November 22, 2017

subbu